



**Appellate Tribunal for Electricity
Ministry of Power**

**File No.2/72/2022-Adm/APTEL /919-26/26
APPELLATE TRIBUNAL FOR ELECTRICITY**

Ministry of Power

Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003

Dated the 27 February, 2026

OFFICE ORDER

With the approval of Ministry of Power Order No. 46/12/2020-R&R-(Part) dated 27.02.2026 Hon'ble Mrs. Seema Gupta, Technical Member (Electricity) has been entrusted the charge of Officiating Chairperson, Appellate Tribunal for Electricity, for a period of six months w.e.f. 27.02.2026(AN) the date of taking over the charge of the post or till the regular appointment to the post or until further orders, whichever is the earliest.

2. This issues with the approval of the Competent Authority.

Swapna Singh
(Swapna Singh)

Registrar, APTEL

To

Smt. Seema Gupta,
Hon'ble Technical Member, APTEL

Copy to:

1. The Under Secretary (R&R), Ministry of Power, Shram Shakti Bhwan, Rafi Marg, New Delhi- 110001 with reference to MoP letter No.46/12/2020-R&R-(Part) dated 27.02.2026
2. PPS to Hon'ble Chairperson
3. PPS/PS to Hon'ble Members
4. PA to Director(Admin.)
5. Pay and Accounts Office (Sectt.), Ministry of Power, Sewa Bhawan, R.K Puram, New Delhi-110066
6. Drawing and Disbursing Officer, APTEL
- ✓ 7. IT Consultant
8. Office Copy/Guard file